## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

: TCP/33/2016

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: C.M. Rajendran & another

NAME OF THE RESPONDENT(S)

: Kovai Call Taxi Private Limited & 5 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Agrivastava. for B. Dhanaraj

Coursel for Petitioner

2 - G. Sivasharkoven

3. G. Sunitha

council to Respondents 1, 2, 4 +06. (1)-

## **ORDER**

Counsels for both the parties are present and prayed for adjournment. At request, matter is adjourned. Put up on 08.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk